

File No. 11023/17/2019-QA
Food Safety and Standards Authority of India
(A statutory Authority established under the Food Safety and Standards Act, 2006)
(Quality Assurance Division)
FDA Bhawan, Kotla Road, New Delhi – 110002

Dated, the 08th May, 2019

CORRIGENDUM-02

RFP No. 05/2019-20 FOR PROCUREMENT OF SPECTROMETER

Further to this office Tender Enquiry No. 05/2019-20 dated 22nd April 2019, Corrigendum-01 dated 29th April 2019 and Pre-Bid conference held on 02nd May 2019.

2. The following amendment are made in the ibid tender:

Part – I

14. Bidders are required to submit EMD in favour of **Senior Accounts Officer, FSSAI** for an amount of **Rs.1,00,000/- (Rupees One Lakh only)**. Startup company supported by any government agencies is exempted from submitting EMD.

Part – II

2. Technical Details:

Core Technology: Raman/Fluorescence spectroscopy

Form Factor: Weight : 300-750 g

3. Delivery period – Delivery period for supply of items would be **90 days** from the date of issue of Supply Order.



(Nilesh Kumar Ojha)
Assistant Director(QA)